

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189(ND)/2017

IN THE MATTER OF:

State of Bank of India

Vs

Namdhari Food International Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 03.06.2019

For the Petitioner/Applicant :

For the Liquidator :

For the Corporate Debtor :

:

: Abhishek Anand, Anant A Pavgi, Adv.

:

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 09.07.2019 due to paucity of time.

-sd/-

(Prabhat Kumar Sharma)

Court Officer

Varinder Kumar